

NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD

IA 31/2016 in TP No. 100/397-398/NCLT/AHM/2016 (New)
C.P. No. 51/397-398/CLB/MB/2015 (Old)

Coram: Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.08.2017

Name of the Company: Pramod Sharma
V/s.
Dental Implants India Pvt. Ltd. & Ors.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
-------	------------------------	-------------	----------------	-----------

1.

2.

ORDER

None present for original Petitioner. None present for Original Respondents.

Written submissions filed by Petitioner and Respondent no. 2.

For written submission for other Respondents.

List the matter 30.08.2017.


BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

Dated this the 8th day of August, 2017.